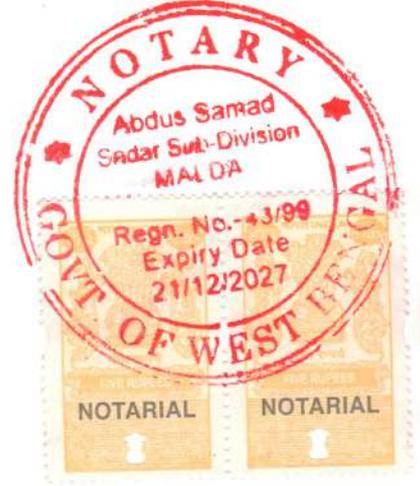


34540



Before The Hon'ble National Green Tribunal Principal Bench
New Delhi

Original Application No.- 200/2014

Applicant

Vs

Respondent

M.C. Mehta

Union of India & Others.

BEFORE THE NOTARY PUBLIC, MALDA

Affidavit on behalf of the District Magistrate & Ex-Officio
Chairperson of the District Ganga Protection Committee, Malda
District.

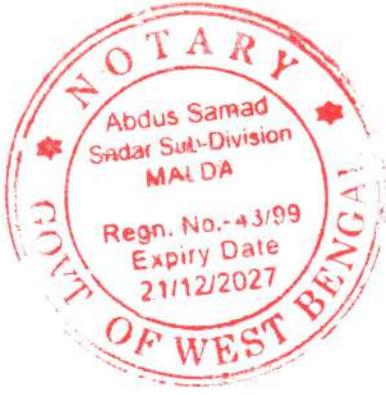
I, Sri Nitin Singhanian, S/o Sri Ashok Kumar Singhanian, working for gain as the District Magistrate, Malda having his office at the District Collectorate, within P.S- English Bazar, P.O. & Dist.- Malda, Pin- 732101, do hereby solemnly affirm and submit as follows: -

Page No. 1

ABDUS SAMAD
Notary Public Malda Sadar
P.O. & Dist. Malda

30 APR 2024

Nelgha
District Magistrate
MALDA

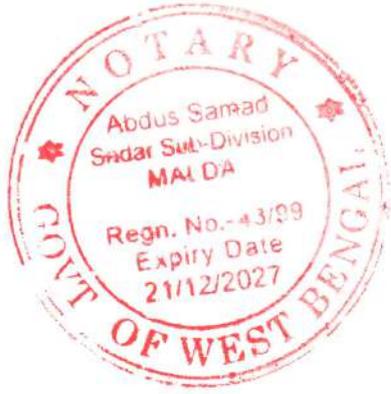


- (1) I have been communicated by the orders in O.A. No. 200/2014 from the Ld. Counsel for the state associated with the aforesaid case.
- (2) That this affidavit is being filed in compliance to the Solemn Order dated 21.02.2024 passed by the Hon'ble Tribunal.
- (3) That, Old Malda Municipality and Englishbazar Municipality, as mentioned in the affidavit dated 09.02.2024 filed before the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in connection with Original Application no. 200/2014, are not located on the banks of River Ganga.
- (4) That, the Ganges River flows through 22 Gram Panchayats in Malda district, West Bengal. These gram panchayats are located in four blocks: Ratua-I, Manikchak, Kaliachak-II, and Kaliachak-III.
- (5) That in pursuance of order / direction of the Hon'ble Tribunal, template for compliance are submitted herein below:

ABDUS SAMAD
Notary Public Malda Sadar
PO & Dist Malda

30 APR 2024

Neelgho
District Magistrate
MALDA



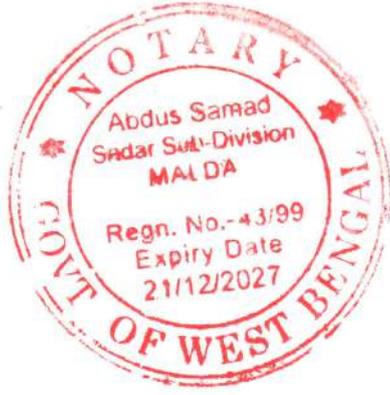
S.N	Issue	Remarks
1.I.	Sewage:	
	a) Per day generation of sewage in each city/town within the District.	In Malda district, there is no city/town that is situated beside/ adjacent to the river Ganga. Therefore, per day generation of sewage in each city/town is <u>not applicable.</u>
	b) Quantity of sewage treated per day, city/town wise.	Not Applicable
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	Not Applicable
	d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	No drainage system flows directly in to the Ganga River. There is no STP present in the Ganga River bordering blocks.

ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

30 APR 2024

30 APR 2024

Katgho
District Magistrate
MALDA

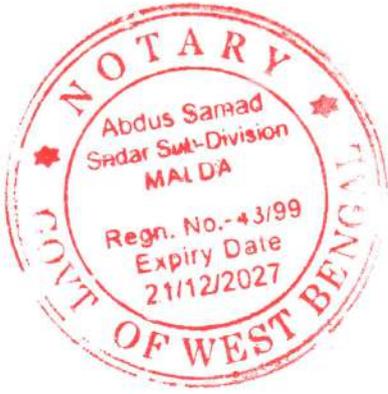


	<p>e) Time bound plan to meet the gap, if any, in generation and treatment of sewage</p>	<p>Here, the River Ganga flows through 22 Gram Panchayats. These Gram Panchayats are located in four blocks: Ratua-I, Manikchak, Kaliachak-II, and Kaliachak-III.</p> <p>The Gram Panchayats have implemented Grey Water Management successfully through Kitchen Garden, Soak pit, and Leach pit, at the household level/ village level. In those Gram panchayats, 76 Kitchen gardens, and 377 Soak pits/Leach pits have been constructed.</p> <p>Out of 22 (twenty-two) Gram Panchayats of Malda District, 10 (ten) Gram Panchayats have completed construction of Solid Waste Management Units and 12 (twelve) Gram Panchayats are under construction of Solid Waste Management Units</p> <p>Out of 117 villages in Ganga bordering 22 Gram Panchayats in 4 blocks of Malda district 56</p>
--	--	---

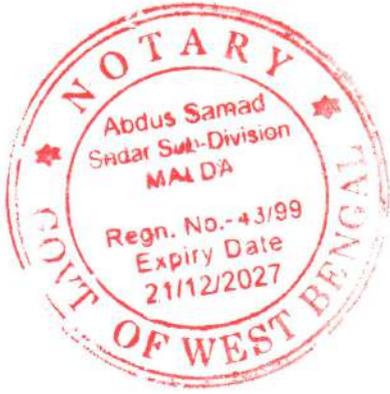
ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

30 APR 2024

Natasha
District Magistrate
MALDA



		<p>villages have been declared as ODF Plus Aspiring, 9 villages as ODF Plus Rising, and 2 villages as Model village. 67 villages have been declared as ODF villages.</p> <p>All the villages in the Ganga bordering areas will be declared as ODF Plus Model Village in this Financial Year.</p> <p>The detailed reports and photographs are attached at Annexure- R-1 to R-5.</p>
	f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Hotels, Dharamshala and Ashram are located by the side of river Ganga bordering blocks in this district.
	g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)	The Water Quality (BOD) and the MPN /100 ml count for Fecal Coliform in river Ganga at Manikchak is -



		Month	BOD (mg/L)	Fecal Coliform (MPN/100 ml)
		January,24	2.10	2200
		February,24	2.60	1700
		March,24	1.70	1400
		The Report enclosed in Annexure-R-6.		
1.II.	Municipal Solid Waste disposal:	Remarks		
	a) Per day generation of Solid waste in each city/town within the District.	The sub-heads (a) to (f) under "Municipal Solid Waste Disposal" are not applicable to Malda District because there is no municipality located on the banks of the Ganges River.		
	b) Quantity of solid waste treated per day, in each city/town of the District.			
	c) The gap in treatment of solid waste.			
	d) Legacy waste and the time bound plan to treat legacy waste.			



	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	
	f) Current status of dumping of solid waste with reference to location.	
1.III.	Construction and Demolition waste:	Remarks
	a) Total per day generation of C & D Waste within the District.	Estimates are not available at present. However, all the blocks have been requested to submit estimation of C&D waste by 28.05. 2024. The photocopy of the correspondences are annexed as Annexure-R-7 .
	b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	Not Applicable.

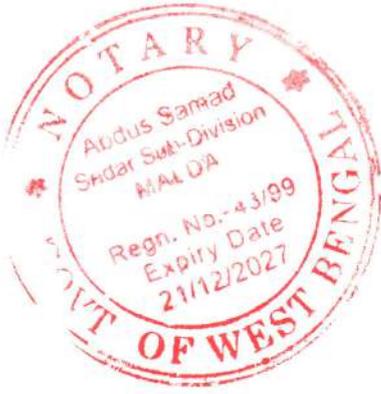


1.IV.	Industrial Effluent discharge:	Remarks
	a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	The sub-heads 1. IV. (a) –(e) are not applicable in case of Malda District as there is no major industry beside the river Ganga in this district and those present, are not discharging their effluent treated /untreated, in river Ganga or its tributaries.
	b) Total daily generation of such industrial waste within the District.	
	c) The manner of treatment of the industrial waste so generated.	
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet. e) The per day generation of industrial solid waste	

ABDUS SAMAD
Notary Public Malda Sadar
PO & Dist. Malda

30 APR 2024

Kalyan
District Magistrate
MALDA



	and the manner of its treatment and disposal in the District.	
I.V.	Regulation of Flood Plain Zone:	Remarks
	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	The demarcation of the Malda District Ganga River floodplain zone is under process. The Irrigation & Waterways Department (I&WD) Malda Irrigation Division has started identifying the areas for preparing the floodplain zone map. An official letter from the I&WD regarding this process is enclosed at Annexure-R-8 .
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	The identification process is underway.

ABDUS SAMAD
Notary Public Malda Sadar
PO & Dist Malda

30 APR 2024

Nelgho
District Magistrate
MALDA

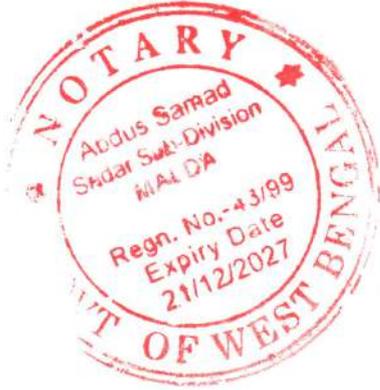


1.VI.	Bio medical Waste:	Remarks
	a) The per day total generation of bio medical waste in the District.	1127.39 Kg. per day Bio-Medical waste is generated in the district of Malda. Report annexed Marked as Annexure-R-9 .
	b) The manner of its treatment and disposal.	Segregated Bio-Medical waste are collected by two facility operators and are treated in that two existing common bio medical waste treatment and disposal facilities.
1.VII.	Mining:	Remarks
	a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.	No cases have been registered, but 116 raid programs have been conducted in four blocks adjoining the river Ganga for illegal mining and 06 nos. vehicles have been seized, along with Rs.1,45,000/- being realized as fine. Reports for the same are annexed here marked as Annexure-R-10 .

ABDUS SAMAD
Notary Public Malda Sadar
PO & Dist. Malda

30 APR 2024

Kelgho
District Magistrate
MALDA



- (6) No hydro projects have been set up on the River Ganga and its tributaries in this district.
- (7) That, the Malda district has not received any funds directly from the National Mission for Clean Ganga (NMCG) for creating district assets.
- (8) That, there are certain other associated activities undertaken by the DGPC of the District Malda, West Bengal, which are mentioned below:
- (i) That, after filing the affidavit on 09.02.2024, two meetings of the District Ganga Protection Committee (DGPC) were held on 12.02.2024 and 27.03.2024.
- (ii) That the meeting of the District Ganga Protection Committee (DGPC), Malda was held on 12.02.2024 with all stakeholders, and different issues were discussed. The Photocopy of the Minutes of the said DGPC meeting (M.O.M) is enclosed at **Annexure-R-11.**

Page No. 11

ABDUS SAMAD
Notary Public Malda Sadar
PO & Dist Malda

30 APR 2024

[Signature]
District Magistrate
MALDA



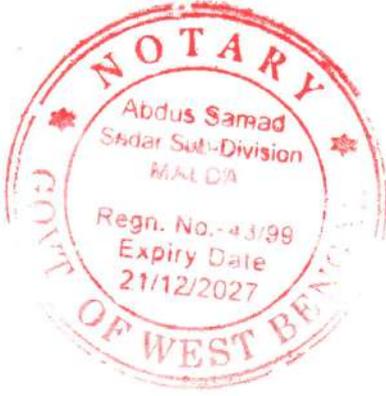
- (iii) That the second meeting of the DGPC, Malda was held on 27.03.2024 with all stakeholders, and different issues were discussed. The Photocopy of the Minutes of the said DGPC meeting (M.O.M) is enclosed at **Annexure-R-12**.
- (iv) The DGPC Malda has conducted various awareness programs and Information Education Communication (IEC) activities as per the annual action plan approved by WBSPMG. These initiatives aim to promote awareness among the general public and prevention of pollution, including raising awareness about reducing pollution in the Ganges. The following activities were undertaken:
- i) The Slogan Writing Competition on Ganga Pollution Abatement was held on 15.02.2024 and 07.03.2024 at Malda College under Englishbazar Municipality and Kataharadiara High School under Ratua-I block respectively. The main theme of the Slogan Writing

ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

Page No. 12

30 APR 2024

Neelgho
District Magistrate
MALDA



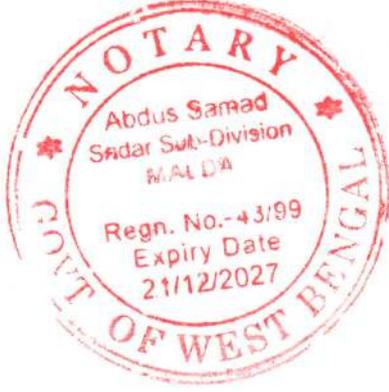
Competition was to 'Protect the Ganga River from pollution'

- ii) The River Boat Tableau Campaign was carried out from 19.02.2024 to 25.02.2024 across 80 km of river Ganga starting from Manikchak Ghat in Manikchak Block to Khajuria Ghat (Kaliachak-III Block) covering all the four Ganga bordering blocks to spread the message of 'Clean Ganga' to all the people of the society to keep the river Ganga free from pollution.
- iii) The Behavioural Change Communication activities were held at Manikchak Ghat under the Manikchak Development block on 24.02.2024, on the day of Maghi Purnima, where Local Folk Cultural performance, Handbill Distribution, and T-Shirt distribution took place to spread the message of clean Ganga free from all pollution.
- iv) Wall Paintings for promoting pollution-free Ganga River were taken at Kaliachak-II and Ratua-I Block.
- v) Mass Awareness Exhibition Stall was set up at the Manikchak Ganga ghat from 7th March to 9th March 2024

ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

30 APR 2024

N. Ghosh
District Magistrate
MALDA



on the occasion of Maha Sivratri Mela. The primary objective was to prevent Ganga pollution and create awareness among the community, specifically targeting pilgrims visiting the Ganga on this auspicious occasion of Shivaratri Mela.

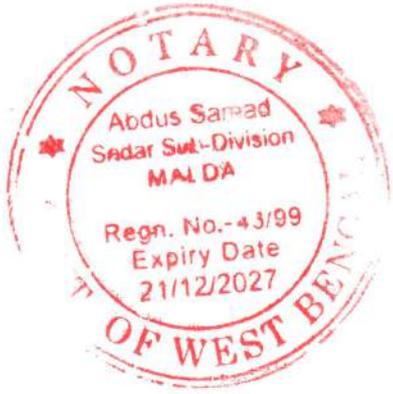
- vi) The Swachhata Pakhwada Campaign on Ganga Pollution Abatement was held from 24.03.2024 to 25.03.2024 at Kaliachak-III and Manikchak block to promote cleanliness drive at Ganga Ghats.

Details of the awareness program and IEC activities are enclosed in **Annexure- R-13**.

ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

30 APR 2024


District Magistrate
MALDA



Verification

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from. Verified at Malda on 30th day of April 2024.

NO. 60 Regd. Book No. 01/24
NAME Mr. Singham
Property Identified by the Ld. Advocate
Mr./Miss/Mrs. A. Banerjee

NOTARY,
Malda Sadar, Malda

30 APR 2024

Identified by me

Advocate

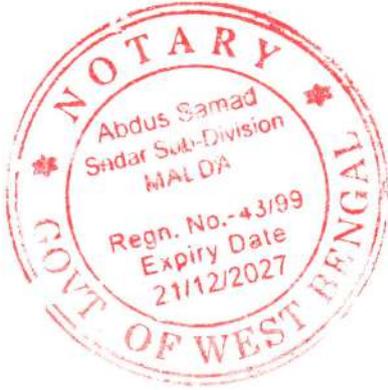
State of West Bengal

Deponent
District Magistrate
MALDA

Identified by me

Government Pleader,
MALDA

District Magistrate
MALDA



HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O. A. NO. 200/2014

In The Matter of:

M.C. Mehta.

... APPLICANT

VERSUS

Union of India & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE
RESPONDENT No. ..., DISTRICT
MAGISTRATE & COLLECTOR, MALDA
DISTRICT.

Ms. Madhumita Bhattacharjee,

Advocate

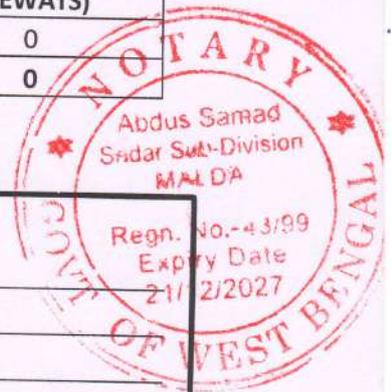
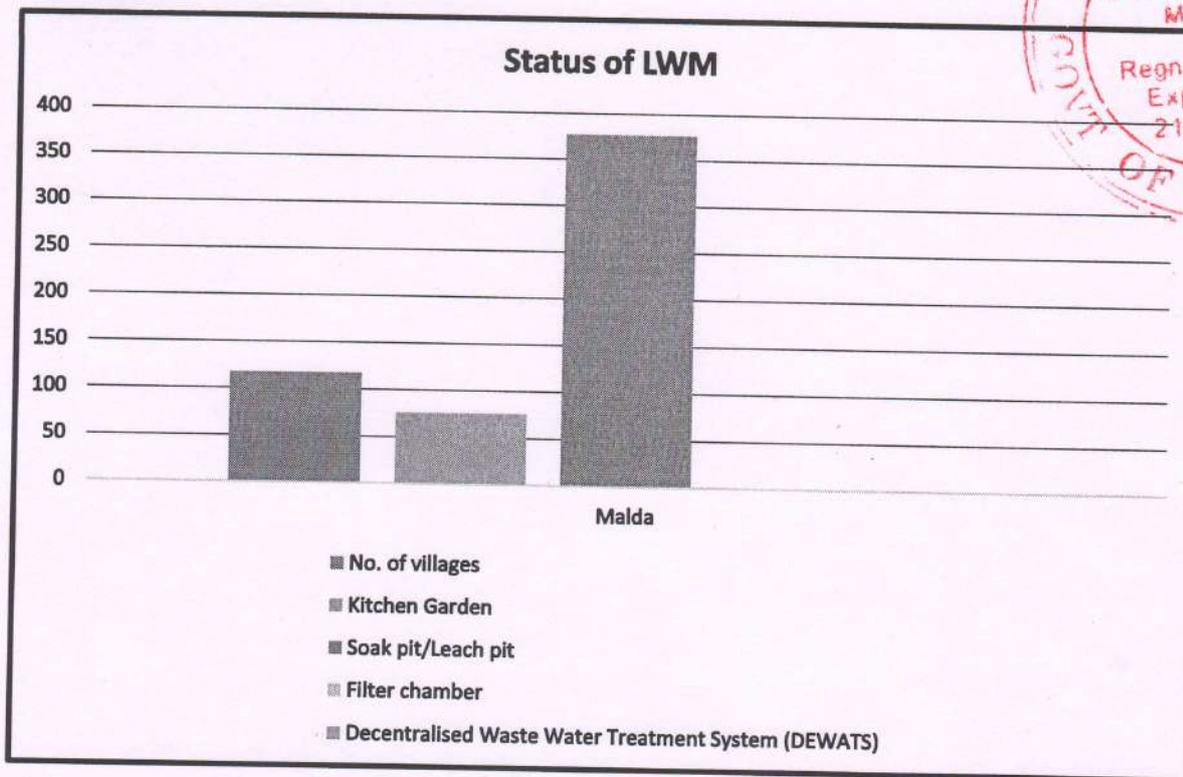
For The State of West Bengal

Email: bhattacharjee.madhumita@gmail.com
(M): 9811785211.

Grey Water Management:

1. Out of 117 (One hundred seventeen) villages in Ganga bordering area 76 (Seventy Six) kitchen garden, 76 (Three hundred seventy seven) soak pit/leach pit, 0 (Zero) filter chamber and 0 (Zero) DEWATS have been set up.
2. The progress of Grey Water Management is shown below:

Status of LWM of Ganga bordering Blocks						
Sl.No.	District	No. of villages	Kitchen Garden	Soak pit/Leach pit	Filter chamber	Decentralised Waste Water Treatment System (DEWATS)
1.	Malda	117	76	377	0	0
TOTAL		117	76	377	0	0



ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

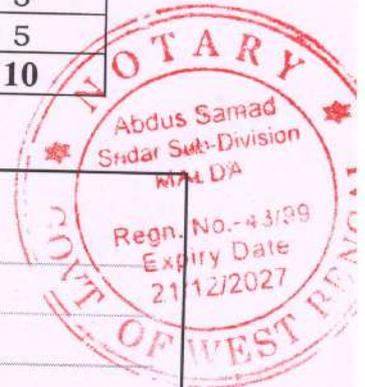
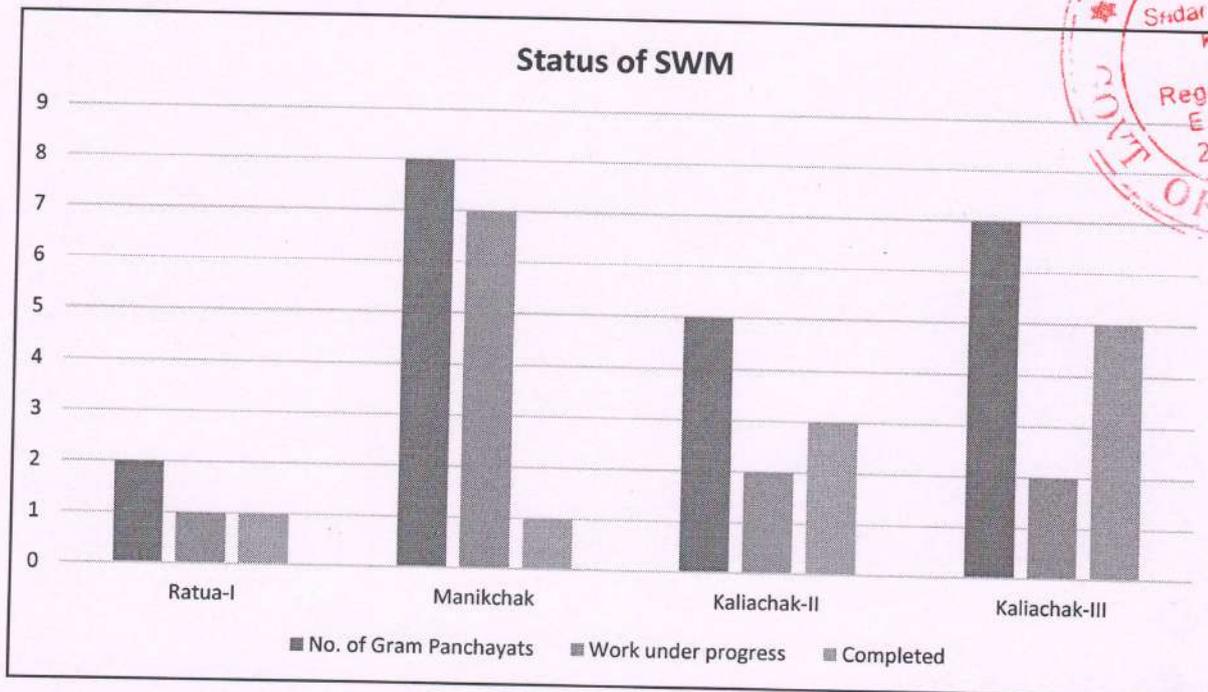
30 APR 2024

**Status report on Solid & Liquid Waste Management in connection with OA
No. 200 of 2014 (Ganga Bordering GPs)**

Solid Waste Management:

1. In the District there are 22 Gram Panchayats in four blocks (Ratua-I, Manikchak, Kaliachak-II, and Kaliachak-III) bordering the Ganga River.
2. Out of these 22 (Twenty-two) Gram Panchayats, construction of Solid Waste Management unit has been completed in 10 (Ten) Gram Panchayats and construction of Solid Waste Management unit is under progress in 12 (Twelve) Gram Panchayats.
3. Construction of Solid Waste Management unit in all 22 (twenty-two) Gram Panchayats will be completed within this Financial Year.
4. Block wise progress of Solid Waste Management in Ganga Border Gram Panchayats is shown below:

Status of SWM (Ganga bordering Blocks)				
Sl.No.	Block	No. of Gram Panchayats	Work under progress	Completed
1	Ratua-I	2	1	1
2	Manikchak	8	7	1
3	Kaliachak-II	5	2	3
4	Kaliachak-III	7	2	5
TOTAL		22	12	10



ABDUS SAMAD
Notary Public Malda Sadar
PO & Dist Malda

30 APR 2024

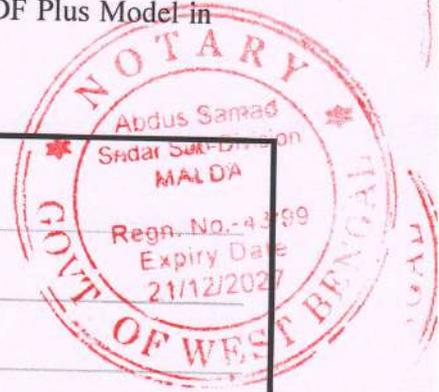
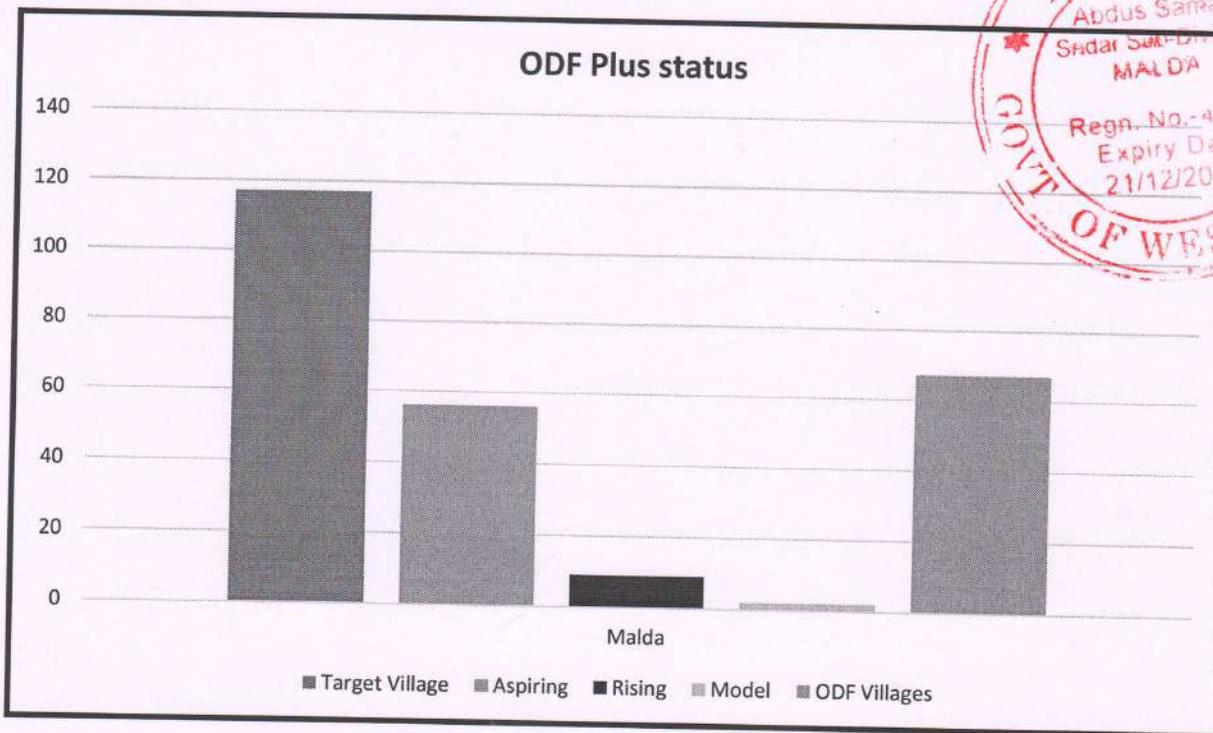
Page No. 18

ODF Plus status of Ganga bordering Blocks:

1. Out of 117 (One hundred seventeen) villages in Ganga bordering blocks 56 (Fifty-six) villages have been declared as ODF Plus Aspiring, 9 (Nine) as ODF Plus Rising and 2(two) as ODF Plus Model villages.

ODF Plus Status of Ganga Bordering Blocks						
Sl.No.	District	Target Village	Aspiring	Rising	Model	ODF Villages
1.	Malda	117	56	9	2	67
TOTAL		117	56	9	2	67

2. i. **ODF Plus Aspiring:** All household have toilet. All institution (ICDS, School, Panchayat) have separate toilet facility. All villages have SWM or LWM facility.
- ii. **ODF Plus Rising:** All household have toilet. All institution (ICDS, School, Panchayat) have separate toilet facility. All villages have SWM and LWM facility.
- iii. **ODF Plus Model:** All household have toilet. All institution (ICDS, School, Panchayat) have separate toilet facility. All villages have SWM, LWM facility and visual cleanliness.
3. All the villages in the Ganga bordering areas will be declared as ODF Plus Model in this Financial Year.



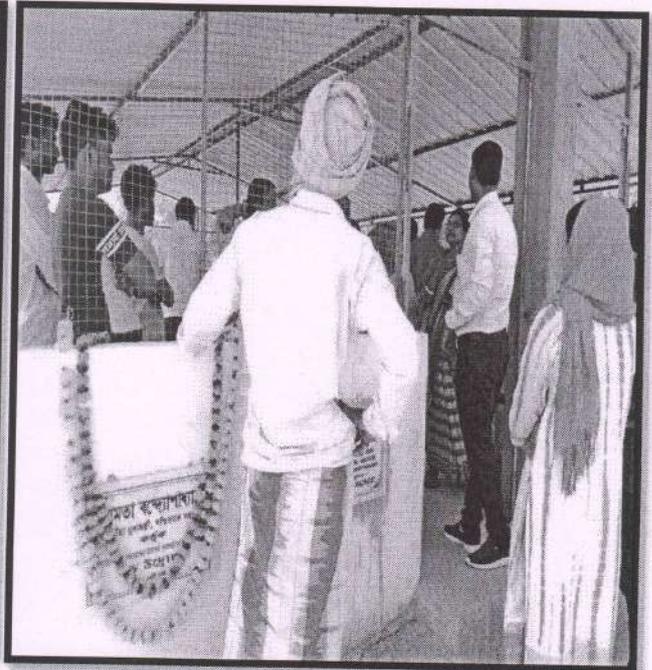
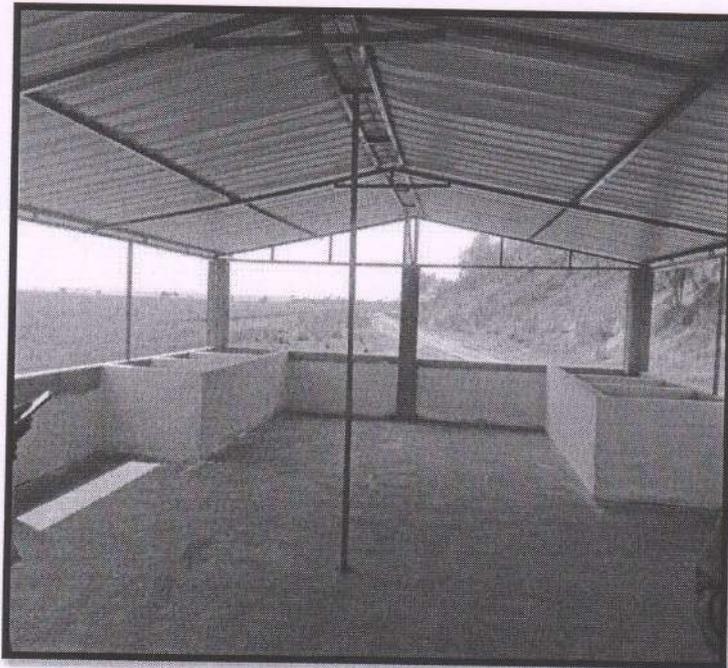
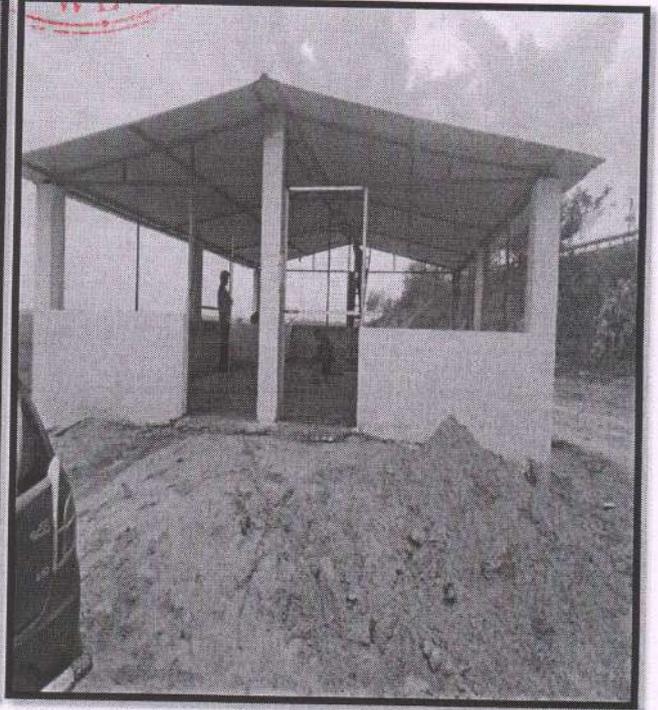
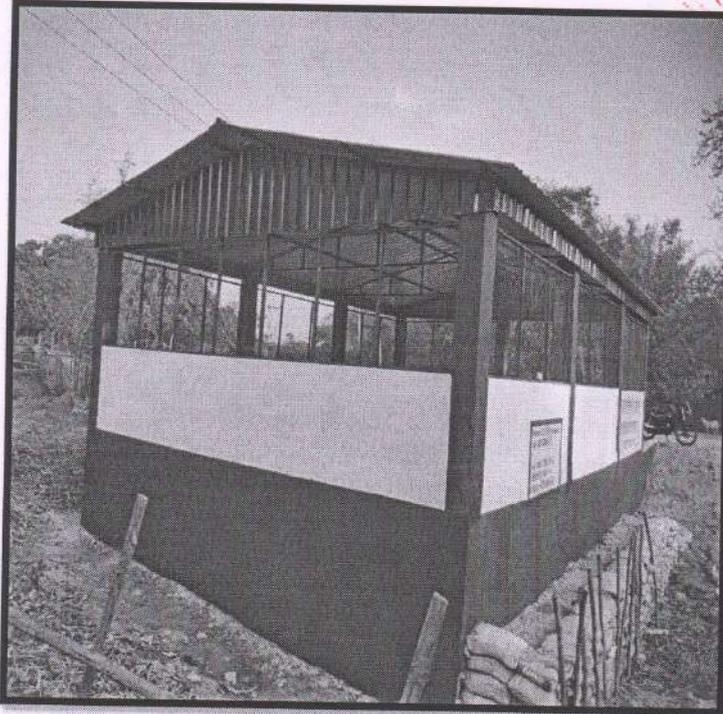
ABDUS SAMAD
Notary Public Malda Sadar
PO & Dist Malda

30 APR 2024

Page. No. 19



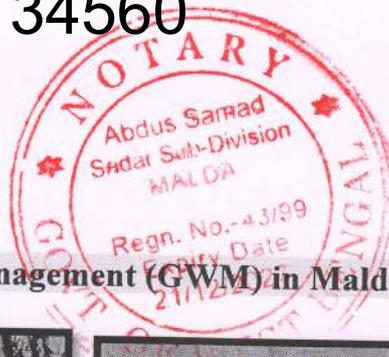
Photos of Solid Waste Management (SWM) in Malda District



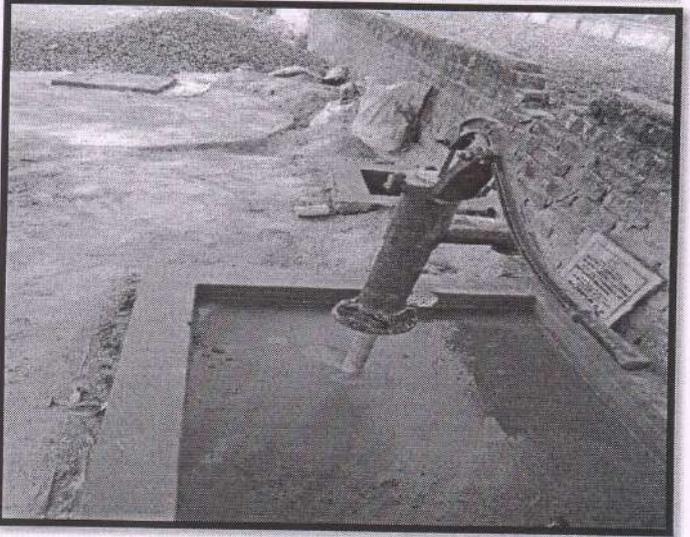
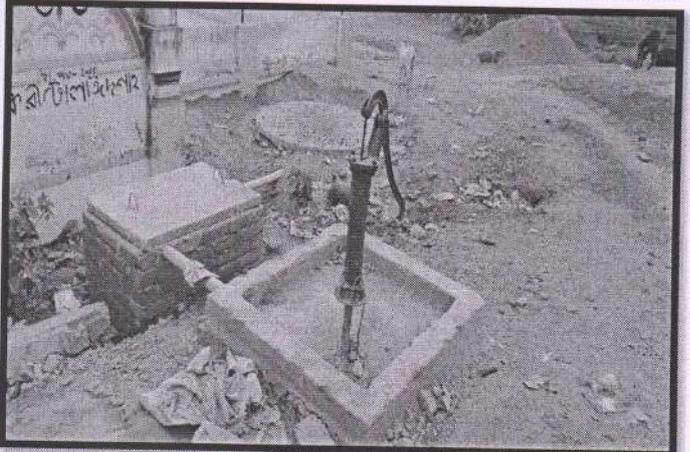
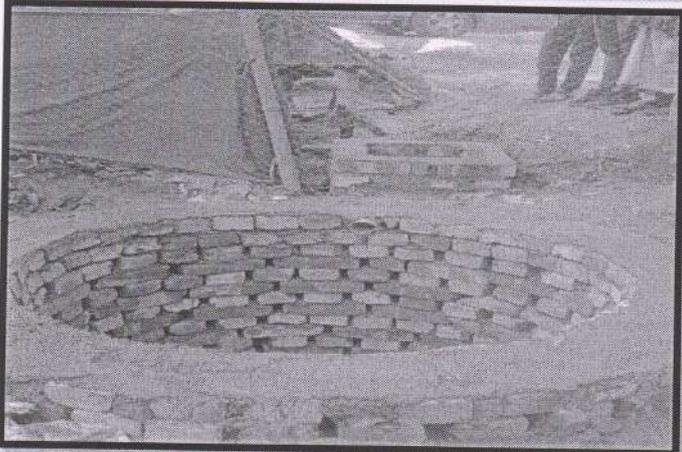
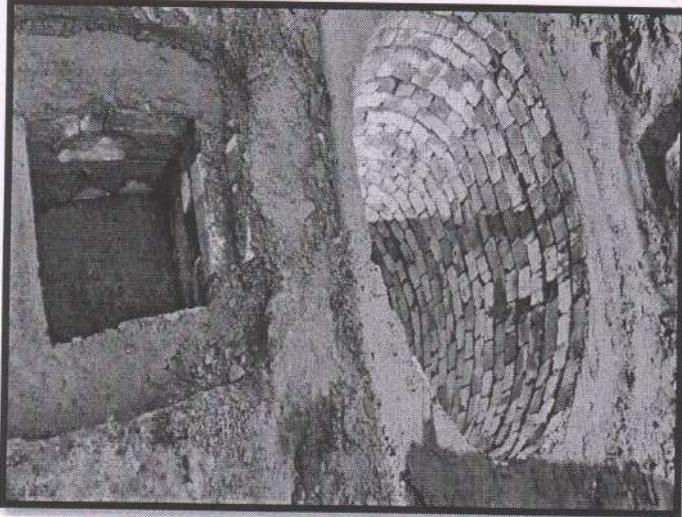
ABDUS SAMAD
 Notary Public, Malda Sadar
 PO & Dist. Malda

30 APR 2024

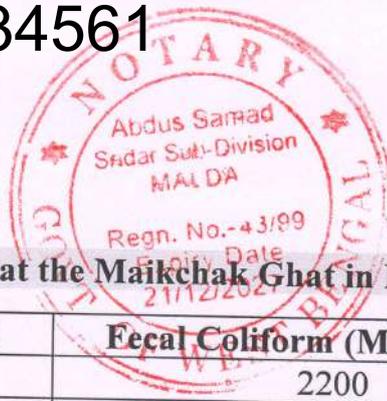
Page.No. 20



Photos of Grey Water Management (GWM) in Malda District

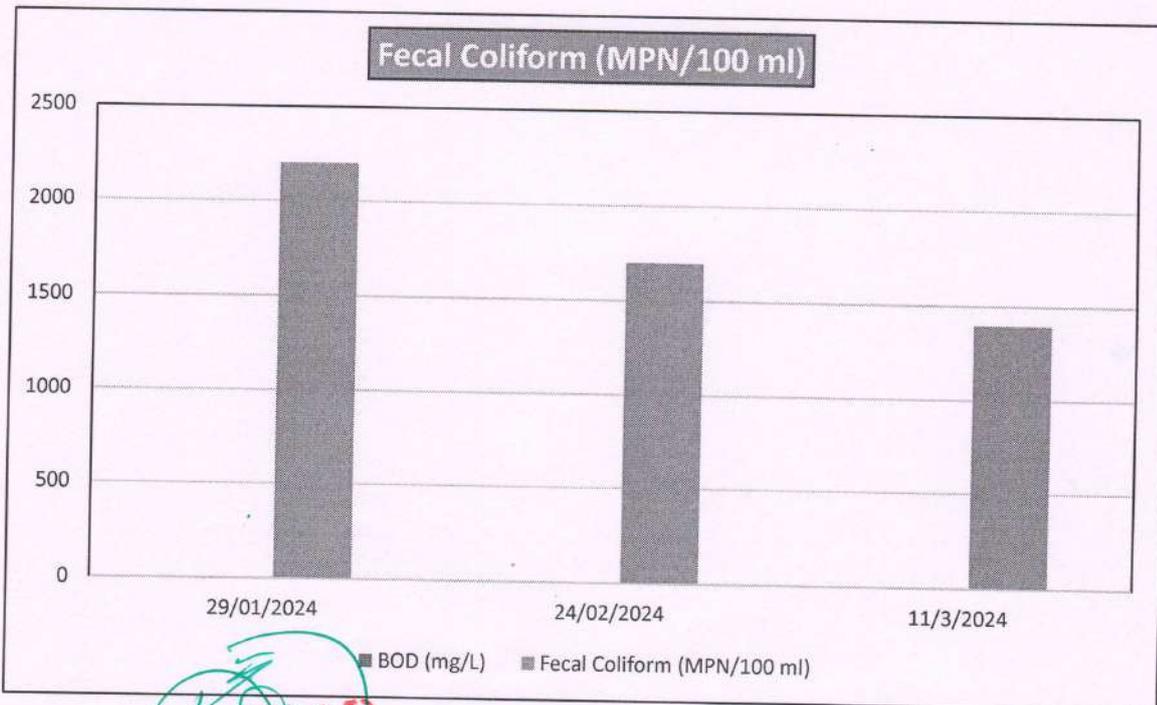
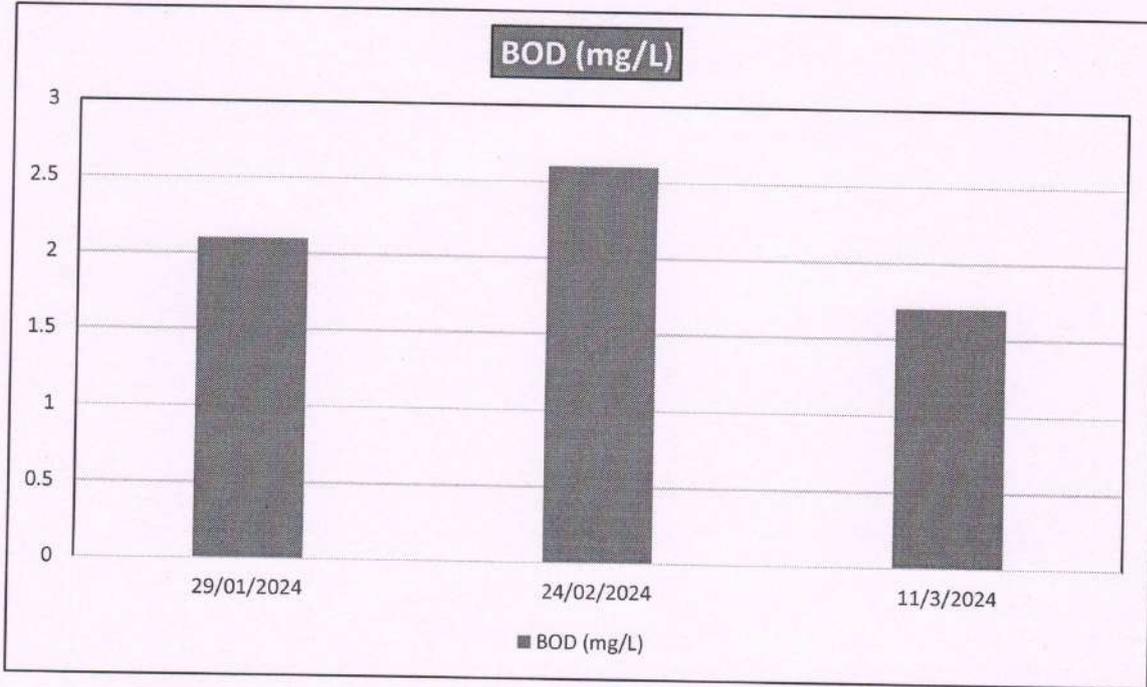


ABDUS SAMAD
 Notary Public Malda Sadar
 PO & Dist Malda



Water Quality of the River Ganga at the Maikchak Ghat in Malda District

Dt. of Sampling	BOD (mg/L)	Fecal Coliform (MPN/100 ml)
29/01/2024	2.10	2200
24/02/2024	2.60	1700
11/03/2024	1.70	1400



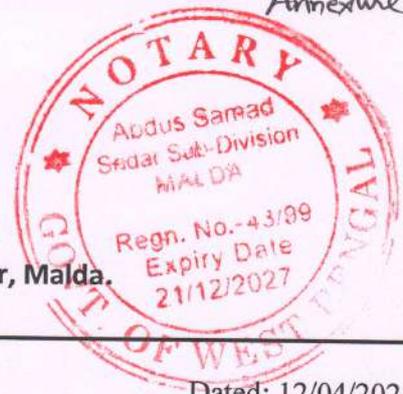
ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

30 APR 2024

34562



Government of West Bengal
Office of the District Magistrate & Collector, Malda.
(Municipal Affairs)



Memo. No. 177 /MA

Dated: 12/04/2024.

From : The Addl. District Magistrate (MA),
Malda.

To : 1. The Executive Officer, English bazar Municipality, Malda.
2. The Executive Officer, Old Malda Municipality, Malda.
3. The Block Development Officer, Manikchak Block, Malda.
4. The Block Development Officer, Kaliachak-II Block, Malda.
5. The Block Development Officer, Kaliachak-III Block, Malda.
6. The Block Development Officer, Ratua-I Block, Malda.

Sub: Request for Submission of Construction and Demolition Waste Estimation Report in Connection with NGT case bearing OA no: 200/2014 (CWP No. 3727/1985) (I.A. No. 340/2022) of the Principal Bench, New Delhi

I am enclosing herewith, the orders dated 24.11.2023 & 21.02.2024 of NGT, Principal Bench, New Delhi Regarding prevention, control & abatement of pollution of River Ganga for your kind perusal. In this regard, in order to file an updated affidavit in present case some details are urgently required. You are therefore, requested to submit an estimation for Construction and Demolition Waste as per the format given below:

S. N	Permission Granted for Total Built Area (TBA) Construction Per Month	Qty. of Construction Waste Generated	Permission for Total Built Area (TBA) Demolition Per Month	Qty of Demolition Waste Generated
1.				
2.				

You are requested to furnish the desired details to this end (Email id masectionmalda@gmail.com) in both signed copy (PDF) as well as soft copy (MS-WORD/EXCEL of the report) within 28.05.2024 positively.

Enclose:

1. NGT Order Copy.

Addl. District Magistrate (MA),
Malda.

Dated:12/04/2024.

Memo. No. 177(2) /MA

Copy forwarded for information to:

1. CA to the District Magistrate, Malda.
2. CA to the Addl. District Magistrate, Malda.

Addl. District Magistrate (MA),
Malda.

ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist. Malda

30 APR 2024

Page. No. 23



GOVERNMENT OF WEST BENGAL
IRRIGATION & WATERWAYS DIRECTORATE
OFFICE OF THE EXECUTIVE ENGINEER
MALDA IRRIGATION DIVISION
GREEN PARK, MALDA
P.O. - Mokdumpur
PIN-732103



Email-maldairrigation@gmail.com

Memo No:420

Dated: 19/03/2024

To
The Additional District Magistrate(MA)
Malda

Sub: Report in Connection with NGT case bearing OA no: 200/2014 of the Principal Bench, New Delhi in pursuance of Solemn Order dated 21.02.2024.

Ref: Your Memo no-128/MA, 12/03/2024.

In connection with your memo under reference I am to apprise you that no data regarding sewage is available with this office since the same is beyond the scope of work . It is also to inform you that Flood plane zone map is under process by the concerned office of I & W Department. This is for your information & disposal.

19/3/24
Executive Engineer
Malda Irrigation Division
Green Park, Malda

Memo No:

Dated:

Copy submitted to

1. The Superintending Engineer, North Irrigation Circle-I, Green Park, Malda for your kind information.
2. The Director, Central Design Office, Jalasampad Bhawan, Kolkata-91, for your kind information with reference to the telephonic discussion on 18/03/2024.

Executive Engineer
Malda Irrigation Division
Green Park, Malda

ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist Malda

30 APR 2024

Report on Bio-medical Waste

Name of District: Malda

Sl. No.	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (Kg/day)	Bio-medical Waste Treatment and disposal (Kg/day) in Common Bio-medical Waste Treatment Facilities
1.	Malda	320	1127.39	1127.39



ABDUS SAMAD
Notary Public Malda Sadar
P.O. & Dist Malda

30 APR 2024



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT LAND AND LAND REFORMS OFFICER
MALDA

Ph. No. 03512-254405

E-Mail: dllromalda@gmail.com

Memo No: - 283/DLLRO(MLD)/V-MM /2022

Date:25.01.2024

To: - Addl. District Magistrate (MA),
Office of the District Magistrate & Collector, Malda.
(Municipal Affairs)

Sub: - Soliciting urgent report in connection with NGT case bearing OA no: 200/2014
(CWP No. 3727/1985) (I.A No. 340/2022) of the Principal Bench, New Delhi.
Ref: Memo No. 243/MA Dated 21.12.2023 of the ADM(MA), Malda.

Sir,

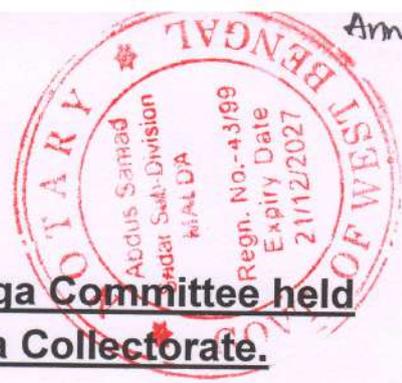
In reference to the above, this is to inform you that report regarding number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and EMGSM, 2020 and Sustainable sand Mining Management Guidelines 2016, is mentioned below:

Sl. no	Name of the Block	Details of enforcement (in last one year)						Remarks
		Particulars of illegal mining with location thereof	No. of raid programme conducted	No. of cases registered	No. of vehicle detained/ seized	No. of FIR lodged	Amount of fine realized (Rs.)	
1.	Kaliachak-II	Rajnagar Hamidpur Panchanandapur	16	Nil	05	Nil	95000/-	
2.	Kaliachak-III	Does not arise	10	Nil	Nil	Nil	Nil	
3.	Manikchak	Nil	Nil	Nil	Nil	Nil	Nil	
4.	Ratua-I	Nil	90	Nil	1	Nil	50000/-	
Total			116	Nil		Nil	1,45,000/-	

25/01/24
Additional District Magistrate and
District Land and Land Reforms Officer, Malda

ABDUS SAMAD
Notary Pan. Malda Sadar
PO & Dist. Malda

30 APR 2024



**Minutes of the meeting of District Ganga Committee held
on 12.02.2024 at RTC Hall of Malda Collectorate.**

The meeting of District Ganga Committee, Malda was held on 12th February, 2024 at 2.00 p.m. at RTC hall of Malda Collectorate, Malda. The following representatives were present in the meeting: -

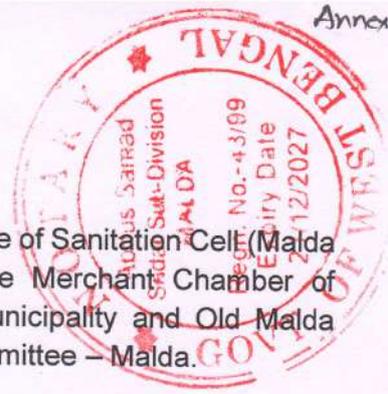
1. District Magistrate, Malda
2. Divisional Forest Officer-Member.
3. Addl. District Magistrate (MA), Malda.
4. Sub-Divisional Officer (Malda Sadar), Malda.
5. Sub-Divisional Officer (Chanchal), Malda. (Online)
6. Exe. Engineer, Malda Division, Irrigation and Waterways Dept. (I&WD)-Member.
7. Exe. Engineer, PHE (Arsenic Division), Malda-Member.
8. Block Dev. Officer, Manikchak, Malda. (online)
9. Block Dev. Officer, Kaliachak-II, Malda. (online)
10. Block Dev. Officer, Kaliachak-III, Malda. (online)
11. Block Dev. Officer, Ratua-I, Malda. (online)
12. Officer-In-Charge, Municipal Affairs Section, Malda
13. DPO, District Ganga Committee (Namami Gange), Malda

The District Magistrate Malda presides over the meeting and welcomed all. He highlighted about the objectives of the District Ganga Committee in detail. He focussed upon the activities of the mission and explained the following measures for the purpose.

1. The District Magistrate directed the Joint Block Development Officer (BDO) of Manikchak Development Block to contact with the BLLRO, Manikchak to submit the final land details report to the Divisional Forest Officer (DFO), Malda within one week for vetiver plantation purposes at Bhutni in the Manikchak block.
2. The District Magistrate requested the Divisional Forest Officer (DFO) of Malda to set up awareness stalls on the occasion of Maghi Purnima on 24th February and Mahashivaratri for two days from 7th to 8th March at Manikchak Ghat.
3. In the meeting, the District Magistrate directed all Block Development Officers (BDOs) of four Ganga blocks (Kaliachak-II, Kaliachak-III, Manikchak, and Ratua-I) to conduct regular cleaning camps in collaboration with Self-Help Groups (SHGs) and Village Resource Persons (VRP), to keep riverside areas and ghats clean and free of plastic.
4. They were also directed to conduct ghat cleaning activities on the day before any special event organized at Ganga ghats and on the day after. Pre-event and post-event reports of the cleaning program are to be submitted to the District Ganga Committee.

ABDUS SAMAD
Notary Public - Malda Sadar
PO & Dist. Malda

30 APR 2024

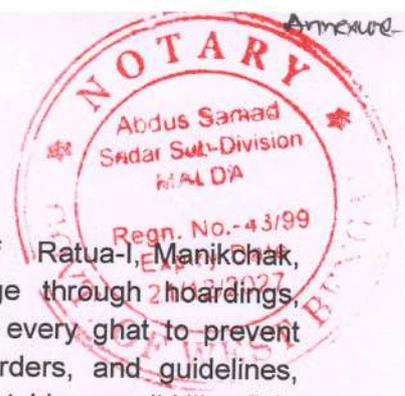


5. In the meeting, it was decided to include the Officer-In-Charge of Sanitation Cell (Malda Zilla Parishad), two Environmentalists, the Secretary of the Merchant Chamber of Commerce, and the Executive Officers of English Bazar Municipality and Old Malda Municipality as nominated members of the District Ganga Committee – Malda.
6. The District Magistrate discussed about the upcoming programs approved in the Annual Action Plan for Communication and Publicity Activities, 2023-24 by WBSPMG. These include Public Awareness and Knowledge-Based Programs in Educational Institutions, River Boat Tableau, Wall Writing, Public Awareness Exhibition, Behavioral Change Communication Activities, Ganga Swachta Pakhwada, and other activities aimed at reducing river pollution.
7. It was decided as per the Additional Annual Action Plan for Communication and Publicity Activities, 2023-24 approved by WBSPMG, that the upcoming program, 'Slogan Writing Competition', at Malda College and Chanchal Sub-Division (Ratua-I Block) will be done by 20th February 2024.
8. It was decided that the upcoming program, River Boat Tableau Campaign, will be executed through SBCC Cell Malda centrally from Mahanandotola in Ratua-I block to Khajuria Ghat in Kaliachak-III Block by 20th February 2024.
9. It was decided to arrange T-Shirt Distribution program as part of the Additional Annual Action Plan for Communication and Publicity Activities, 2023-24 approved by WBSPMG. Special day on Maghi Purnima (24th February 2024) at Manikchak Ghat under Manikchak Development Block.
10. In the meeting, the District Magistrate directed the respective Block Development Officers (BDOs) to arrange dressing rooms for women on a temporary basis at every ghat, especially on the upcoming Maghi Purnima on February 24, 2024.
11. In the meeting, the District Magistrate directed the Block Development Officer (BDO) Manikchak Block to arrange Public Awareness Exhibition Stalls at Manikchak Ghat from 7th March to 8th March 2024.
12. In the meeting, the District Magistrate directed the Block Development Officer (BDO) Manikchak Development Block to promptly submit the pending release request for fund related to the programs already conducted by the Block Development Office.
13. All the Block Development Officers (BDOs) were directed to submit the pending Utilization Certificates (UC) for the fund received Information, Education, and Communication (IEC) activities to the Municipal Affairs Section as soon as possible.
14. In the meeting, the pending grievances were discussed, and it was decided to provide a suitable reply to these grievances as soon as possible.
15. In the meeting, the District Magistrate directed to create a WhatsApp group with all the members of the District Ganga Committee to oversee the committee's work.

ABDUS SAMAD
Notary Public Malda Sadar
P.O. & Dist. Malda

30 APR 2024

Page No. 28



16. In the meeting, the District Magistrate directed the BDOs of Ratua-I, Manikchak, Kaliachak-II, and Kaliachak-III - to display relevant message through hoardings, flex/banners, and set permanent signboards made of metal at every ghat to prevent biodiversity-related violations as per the government's law, orders, and guidelines, including the prevention of poaching, catching of migrant birds, catching small Hilsa fish, and other illegal activities.

17. In the meeting, it was decided to conduct the River Boat Racing Competition, at Bamongola Block in the next financial year 2024-2025. The District Magistrate, directed the Officer-in-Charge (OC) of Municipal Affairs (MA) to send the river boat racing proposal to WBSPMG as soon as possible, before the start of the new financial year (2024-2025).

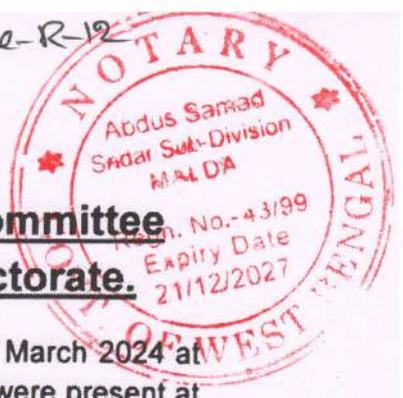
18. The District Magistrate directed all Block Development Officers to submit proposals for various projects under WBSPMG (such as High Mast Lights, Public Toilets, Rest Rooms, Dress Changing Rooms, etc.) by the date 28.02.2024.

As there was no other issue to be discussed, the meeting was ended with a vote of thanks from and to the chair.


Additional District Magistrate, (MA) & Member
District Ganga Committee- Malda.


ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

30 APR 2024



Minutes of the meeting of the District Ganga Committee
held on 27.03.2024 at RTC Hall of Malda Collectorate.

The meeting of the District Ganga Committee, Malda was held on 27th March 2024 at 3.00 p.m. at the RTC hall of Malda Collectorate. The following members were present at the meeting: -

1. District Magistrate, Malda
2. Divisional Forest Officer-Member.
3. Addl. District Magistrate (MA), Malda.
4. Sub- Divisional Officer (Chanchal), Malda. (Online)
5. Senior Environmental Engineer, Malda, West Bengal Pollution Control Board (WBPCB), Malda-Member.
6. Exe. Engineer, Malda Division, Irrigation and Waterways Dept. (I&WD)-Member.
7. Exe. Engineer, PHE (Arsenic Division), Malda-Member.
8. Exe. Officer, English bazar Municipality, Malda-Member.
9. Exe. Officer, Old Malda Municipality, Malda-Member.
10. Treasurer, Marchant Chamber of Commerce, Banijya Bhawan, Malda-Member.
11. Block Dev. Officer, Manikchak, Malda. (online)
12. Block Dev. Officer, Kaliachak-II, Malda. (online)
13. Block Dev. Officer, Kaliachak-III, Malda. (online)
14. Block Dev. Officer, Ratua-I, Malda. (online)
15. Officer-In-Charge, Municipal Affairs Section, Malda
16. DPO, District Ganga Committee, Malda.

The District Magistrate Malda presided over the meeting and welcomed all. He highlighted the objectives of the District Ganga Committee in detail. He focussed on the activities of the mission and explained the following measures for the purpose.

1. In the meeting, a video clip regarding the complete IEC activities that were done during the financial year 2023-2024 was presented before the DGC members were present in the room, and it was decided to send a clip of the video to the WBSPMG office.
2. The Officer-in-Charge (MA), Malda, mentioned each point of the NGT OA 200/2014 order issued on 21.02.2024 before all present in the meeting. He also requested the BDOs of Ganga adjoining Blocks to fill and submit the report in the prescribed format (regarding NGT) within the next two days for submitting an affidavit against this NGT order.
3. In the meeting, the Officer-in-charge (MA), Malda requested the BDOs to submit Utilization Certificates (UC) against the allotments provided for various IEC activities held in different blocks within a week.
4. In the meeting, the Officer-in-Charge (MA), Malda, requested the BDOs to submit a report on the functioning and utilization of funds for block-wise Grey Water Management (GWM) and Solid Waste Management (SWM) by 02.04.2024.
5. In the meeting, the Officer-in-Charge (MA), Malda, requested the BDOs of all Ganga Boarding Blocks and Irrigation Officers to submit suitable answers to pending grievances to the District Office within a week.
6. In the meeting it was decided to carry out the 'River Boat Racing Competition' at Bamongola Block during the next financial year. Additionally, all the BDOs proposed to keep the Ganga clean by conducting a cleanliness drive in all 22 gram panchayats that are adjoining the river Ganga throughout the year.

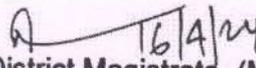
ABDUS SAMAD
 Notary Public, Malda Sadar
 PC & Dist. Malda

30 APR 2024

Page. No 30

7. In the meeting, the District Magistrate directed the Block Development Officers (BDOs) of Kaliachak-II, Kaliachak-III, Manikchak, and Ratua-I to conduct regular cleaning camps in collaboration with Self-Help Groups (SHGs) and Village Resource Persons (VRP), to keep riverside areas and ghats clean and free of plastic.
8. The District Magistrate directed the District Project Officer (DPO) to send a proposal for funds to the WBSPMG office to carry out a continuous cleaning program in each village of Ganga adjoining Gram panchayats throughout the year.
9. In the meeting, the District Magistrate directed the Block Development Officers (BDOs) of four Ganga blocks (Kaliachak-II, Kaliachak-III, Manikchak, and Ratua-I) to plan STPs to carry out liquid waste management tasks in rural areas effectively.
10. The D.F.O., Malda informed that six people have been arrested for poaching, and vigilance is being increased along the river Ganga.
11. The District Magistrate directed the officials to resolve the issues related to the identification of land to ensure planting of vetiver plantation purposes at Bhutni at Manikchak block.
12. The District Magistrate requested the Sub Divisional Officer, Chanchal to examine the current status of solid waste management and liquid waste management in his jurisdiction and take more vigorous action in this regard.
13. In the meeting, the representative of the Merchants Chamber of Commerce assured that they will encourage the traders to get involved in all IEC activities in the Ganga bordering blocks during the next financial year i.e. 2024-2025.

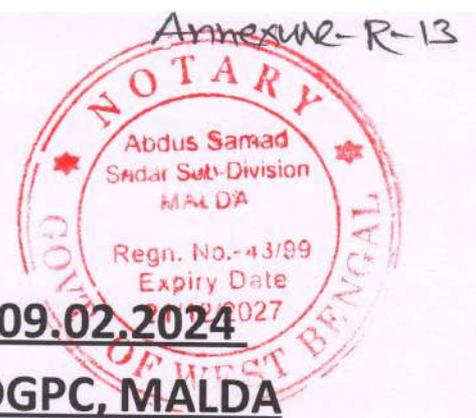
As there was no other issue to discuss, the meeting ended with a vote of thanks from and to the chair.


 Additional District Magistrate, (MA)
 &

Member Convenor District Ganga Committee, Malda.


ABDUS SAMAD
 Notary Public Malda Sadar
 P.O. & Dist. Malda

30 APR 2024



After submission of affidavit dated 09.02.2024

Associated activities undertaken by DGPC, MALDA

a. Number of Meetings organized (Date as on 31.03.2024) :2

Sl. No	Name of Meeting	Date of Meeting	Number of Meeting	Photos
1	DGPC Meeting	12.02.2024 & 27.03.2024	2	Annexure-I

b. Number of Awareness Program and IEC Activities conducted as per approved Annual Action Plan- component wise: 6

Sl. No.	Name of the Awareness Programme/Activity	Date of Activity	Component	Number of Activity	Name of the Block	Photos
1.	Slogan Competition	15.02.2024 & 07.03.2024	Slogan Competition on River Pollution Abatement among school/College students	2	Malda College and Kataha Diara high school, Ratua-i	Annexure -II
2.	River Boat Tableau Campaign	19.02.2024 to 7days	Tableau Campaign for 7 Days with folk performance on Waste Management	1	Mahananda tola ghat to khejuria ghat. (Manikchak → Ratu a-I → Kaliachak-II → Kalichak-III Block)	Annexure -II
3.	Wall Painting	1 st Feb 2024 to 24 th Feb 2024.	Wall Painting on Maintaining Bio-Diversity	2	Ratua-I & Kaliachak-II Block	Annexure -II
4.	Behavioral Change Communication Activities special day on Maghi Purnima	24.02.2024	Performance of Local Folk Art & T-Shirt Distribution.	1	Manikchak Ghat, Manikchak Block	Annexure -II
5.	Mass Awareness Exhibition Stall	07.03.2024 to 09.03.2024	Setup of Small Stalls in Important Festivals and events.	1	Manikchak Ghat, Manikchak Block	Annexure -II
6.	Swachhata Pakhwada	16.03.2024 to	Cleanliness Drives in Ganga Ghats & Strategic Locations.	2	Kaliachak-III & Manikchak Block	Annexure -II

ABDUS SAMAD
Notary Public Malda Sadar
PO & Dist Malda

30 APR 2024*

34572

Annexure-R-13



Annexure-I



District Ganga Protection Committee Meeting

ABDUS SAMAD
 Notary Public 'Malda Sadar'
 PO & Dist. Malda

30 APR 2024
 Page No. 33

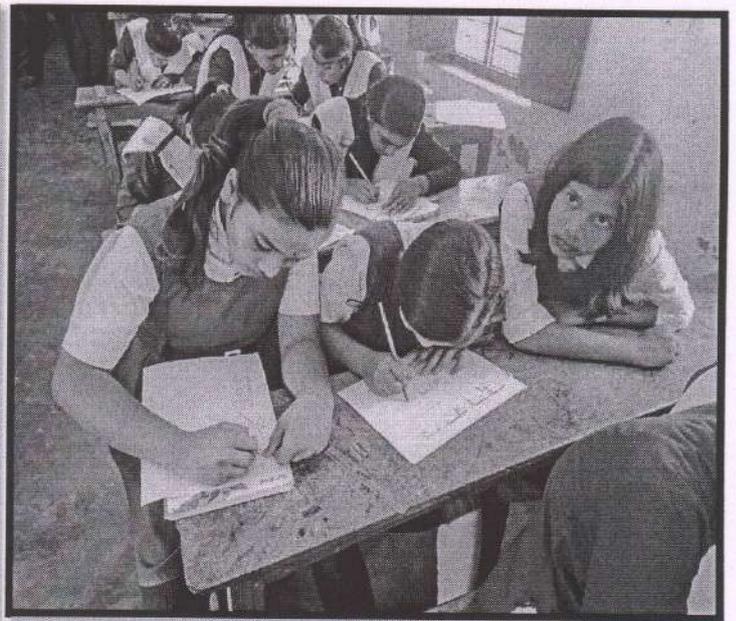
34573



Annexure-II



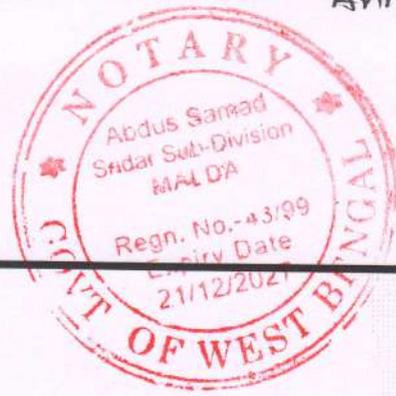
Slogan Competition at Malda College



Slogan Competition at Katahadiara High School, Ratua-I Block

ABDUS SAMAD
Notary Public Malda Sadar
PO & Dist. Malda

30 APR 2024

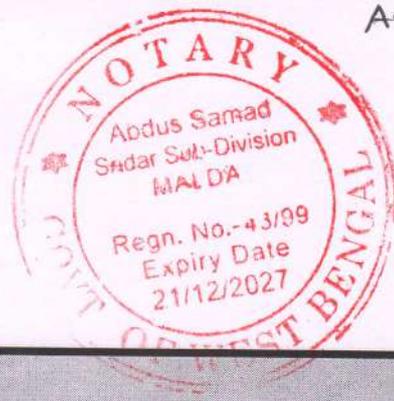


River Boat Tableau Campaign

ABDUS SAMAD
 Notary Public, Malda Sadar
 PO & Dist. Malda

30 APR 2024

Page. No. 35

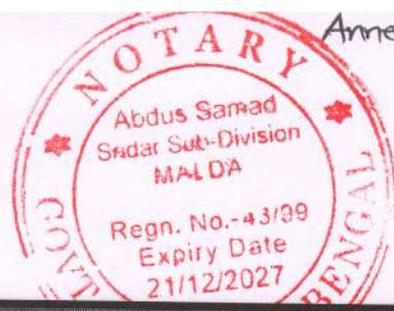


Sadullapur, West Bengal, India
 X35Q+7G9, Sadullapur, Nayabad, West Bengal 732207, India
 Lat 24.95826°
 Long 88.088883°
 01/03/24 12:52 PM GMT +05:30

Wall Painting at Ratua-I & Kaliachak-II Block

ABDUS SAMAD
 Notary Public Malda Sadar
 P.O & Dist Malda

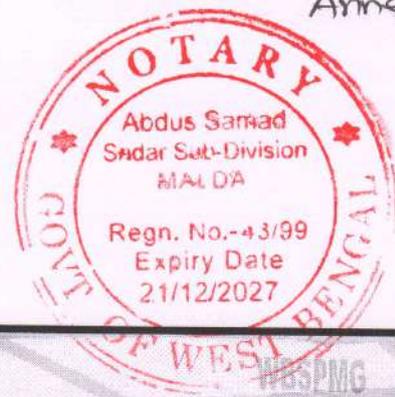
30 APR 2024 Page. No. 36



Behavioral Change Communication Activities special day on Maghi Purnima at Manikchak Block

ABDUS SAMAD
 Notary Public, Malda Sadar
 PO & Dist. Malda

30 APR 2024
 Page. No. 37

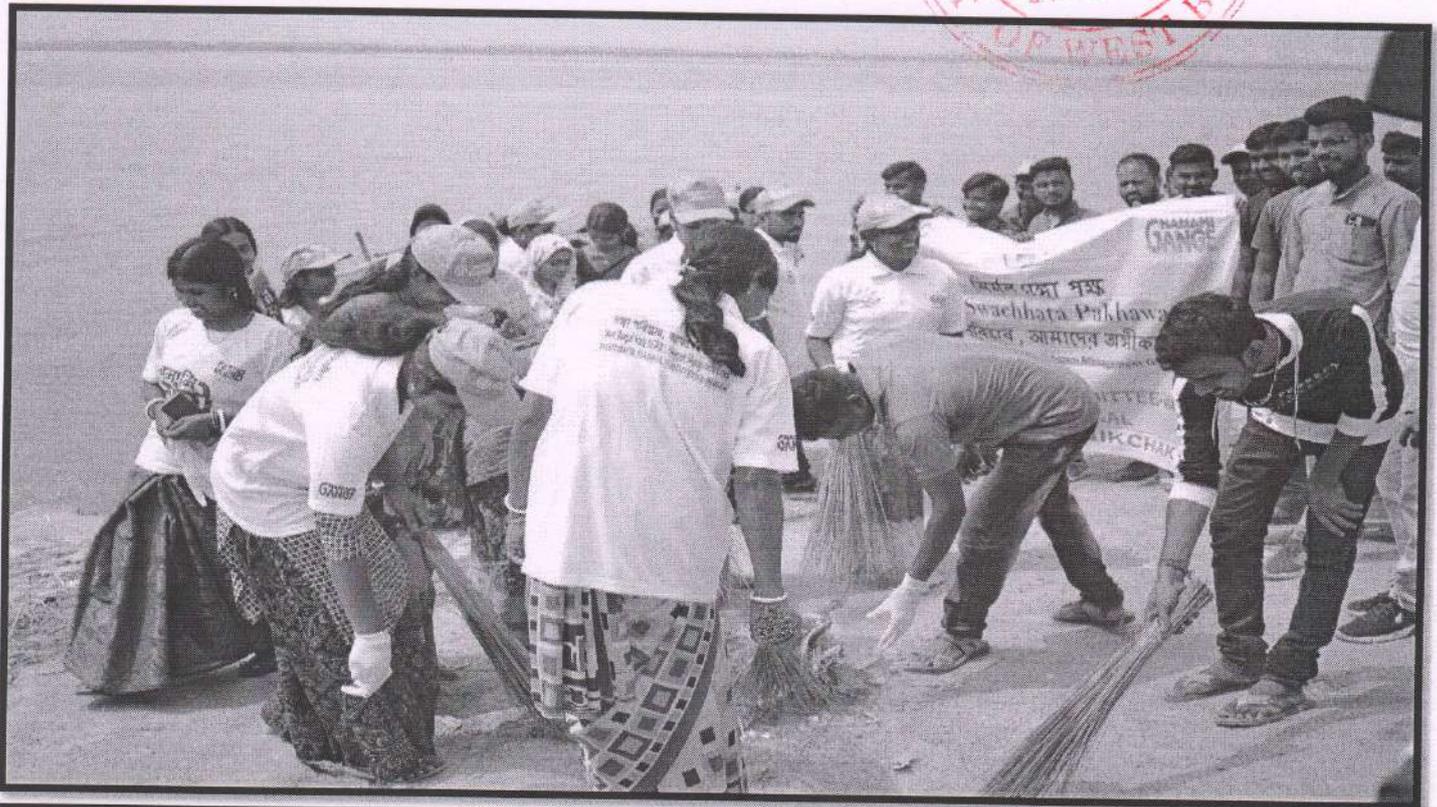
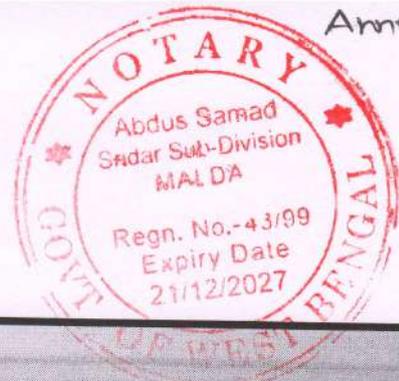


Mass Awareness Exhibition Stall

ABDUS SAMAD
 Notary Public, Malda Sadar
 P.O. & Dist. Malda

30 APR 2024

Page No. 38



Swachhata Pakhwada Campaign

ABDUS SAMAD
 Notary Public Malda Sadar
 PO & Dist Malda

30 APR 2024